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Madhya Pradesh	JNKVV, Jabalpur	Yes	Yes
	IGKVV, Raipur	Yes	
Maharashtra	PKV, Akola	Yes	
	MAU, Parbhani	Yes	
	MPAU, Rahuri		Yes
Orissa	OUAT, Bhubaneswar	Yes	
Punjab	PAU, Ludhiana	Yes	
Tamil Nadu	TNAU, Coimbatore	Yes	
Uttar Pradesh	' GBPUA&T, Pantnagar	Yes	
	CSUA&T, Kanpur		Yes
West Bengal	BCKVV, Kalyani		Yes
	CRIJAF, Barrackpore	Yes	

#### **Oustees of Rengali Irrigation Project**

2163. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) the number of families who have been displaced due to construction of Rengali Irrigation Project, Orissa.

(b) whether all the oustees of this project have been paid compensation and provided with rehabilitation;

(c) if not, the details thereof alongwith the reasons therefor; and

(d) the details of the steps taken by the Government for expeditious disposal of remaining cases?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE

#### **MINISTRY OF WATER RESOURCES (SHRI SOMPAL):**

(a) to (d) A scheme for the rehabilitation of 772 affected families due to construction of Rengali Irrigation Project at an estimated cost of Rs. 20.96 crores has been formulated by the State Government. An amount of about Rs. 12.85 crores has been incurred on rehabilitation till 31.3.1998. Out of the families entitled for allotment of residential plots, 44 plots have been allotted (upto 31.3.1998).

#### **Bus Services between Calcutta and Dhaka**

2164. SHRI K. KRISHNAMOORTHY:  
SHRI GORDHANBHAI JADAVBHAI JAVIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government is having any proposal to introduce direct bus service between Calcutta and Dhaka;

(b) if so, the details thereof; and

(c) the time by which the said service is likely to start?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH) (a) Yes, Sir.

(b) and (c) Official level talks in this regard were held in New Delhi on February 16 and 17, 1997. The details of the proposed service are in the process of being worked out.

#### **Fishermen in Pak Jails**

2165. SHRI GORDHANBHAI JADAVBHAI JAVIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian origin fishermen captured by Pakistan coastguard and police and jailed during the last three years; and

(b) the number of fishermen who have returned to India through dialogue and other measures?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH): (a) and (b) 343 Indian fishermen were detained by the concerned Pakistani authorities since March 1996. During the same period, Pakistan has released 439 Indian fishermen. These included Indian fishermen detained by the Pakistani authorities prior to March 1996.

#### **Decontrolled Fertilizers**

2166. SHRI BIR SINGH MAHATO: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to lift its control on fixing maximum retails prices (MRP) for decontrolled fertilizers; and

(b) if so, the steps taken or proposed to be taken by the Government to prevent future increase in costs?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) and (b) A proposal for not indicating the Maximum Retail Prices of decontrolled Phosphatic & Potassic fertilisers for 1999-2000 is under examination. The proposal also includes continuance of the concession (subsidy) to the manufactures/importers to enable sale of these fertilizers to farmers at reasonable price. The increase in costs of production or import is dependent on a number of factors like international prices of inputs and products which may be beyond the control of the Government.

#### **Employment Policy**

2167. SHRI SANAT KUMAR MANDAL:  
SHRI ARVIND KAMBLE:  
SHRI MOHAMMAD ALI ASHRAF FATMI:  
SHRI K. YERRANNAIDU:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the alarming unemployment situation in the country;

(b) if so, the details of contribution of Public Undertakings of Union Government and State Governments in this regard;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the steps taken/proposed to be taken by the Government to increase employment generation in organised and unorganised sector?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) As per the estimate available from the comprehensive quinquennial surveys on employment and unemployment conducted by the National Sample Survey Organisation (NSSO), the overall employment in the country, during the period 1987-88 to 1993-94, grew at the rate of 2.43% per annum. The unemployment rate during the same period declined from 2.62% to 1.90%.